

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 16th September, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 85/2015(CZ)	Babulal Jajoo Vs. State of Rajasthan & 4 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
2.	Original Application No. 59/2015 (CZ)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5Ors.	Mr. Ramesh Singh Tomar, Applicant	
FOR HEARING				
3.	Original Application No. 58/2015 (CZ)(THC)	Niraj Pratap Singh Vs. Union of India & 4 Ors.	Mr. Mrigendra Singh, Adv. for Applicant Mr. Om Shankar Shrivastava, Adv.	
4.	Appeal No. 01/2015 (CZ)	Krishak Sehkari Karkhana Maryadit Vs. M.P. P.C.B & 2 Ors.	Mr. Dharamvir Sharma Adv. Mr. Om. S. Shrivastava, Adv. Mr. Parul Bhadoriya, Adv.	
5.	Appeal No. 02/2015 (CZ)	M/s Reva Kripa Sugars Pvt. Ltd. Vs. M.P. P.C.B & Anr.	Mr. Vishal Dhagat Adv. Mr. Parul Bhadoriya, Adv.	
6.	Appeal No. 03/2015 (CZ)	M/s Kareli Sugar Mills Pvt. Ltd. Vs. M.P. P.C.B & Anr.	Mr. Vishal Dhagat Adv. Mr. Parul Bhadoriya, Adv.	
7.	Appeal No.44/2015(CZ) (M.A.No.444/15) (M.A.No.447/15) (M.A.No.488/15)	Nature Club of Rajasthan Vs Union of India & 7 Ors	Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh Shekhawat, Adv. Mr. A.K.Sharma, Senior Adv. Mr. Rohit Sharma, Adv.	
8.	Original Application No. 79/2015(CZ) (M.A.No.511/15)	Kuldeep Meena Vs. State of Rajasthan & Ors.	Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaura, Adv.	
9.	Original Application No. 02/2013 (M.A.No.428/15)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr. Shivendu Joshi, Adv. for R-2 Mr. Suman Mandal, Adv.& Mr. Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6	

			Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv.	
10.	Original Application No. 342/2014(CZ) (M.A.No.525/15)	Upendra Prasad Pandey Vs. Union of India & Ors.	Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Dharamveer Sharma, Adv.	
11.	Original Application No. 97/2014	M/S Roa Jogendra Gritudyog Vs. Rajasthan State Pollution Control Board.	Mr. Shantanoo Saxena Adv. Mr. Sachin K. Verma, Adv. Dr. M.S.Kachhawa Adv.	
FOR COMPLIANCE				
12.	Original Application No.143/2013	Nagrik Upbhokta & Ors. Vs. State of M.P. & 10 Ors.	Mr. Manish Sharma, Adv. Mr. Deepesh Joshi, Adv. for R-1 Mr. Sachin K. Verma, Adv. For R-1,2&4 Ms. Parul Bhadoria Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. Sandeep Singh, Adv. Mr. Yogmaya Agnihotri Adv. Mr. Om Shanker Shrivastava Adv.	
13.	Original Application No. 135/2014 (CZ) (M.A.No.312/15) (M.A.No.313/15) (M.A.No.314/15) (M.A.No.441/15) (M.A.No.469/15)	Dr. Subhash C. Pandey & 2 Ors. Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv. Mr. Shantanoo Saxena, Adv. Mr. Yogesh Shukla, Adv.	
14.	Original Application No. 332/2014 (CZ) (M.A.No.527/15)	Nizamuddin Qureshi Vs. State of Rajasthan & Anr.	Dr. M.S. Kachhawa Adv. Mr. Avtar Singh Adv.	

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